

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	For filing proof of notices	433( e) / 433(f)	S. Chakravarthi Vs Natural Textiles Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

Counsel for Petitioner is present. He has filed memo alongwith receipt for sending notice to the Corporate Debtor by Registered Post. He is directed to file postal track record of the Registered Post. List it on 05/02/2018.

  
**Member (T)**

  
**Member (J)**